

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 77 -JK (LD) of 2026

DATED:- 06 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 06 - 01 - 2026

No:-LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 77- JK (LD) of 2026 dated 06.01.2026

S.No	Case title	Name of Officer	Designation
1.	Devika Urban Cooperative Bank Ltd V/S Registrar Cooperative Societies, J&K, Jammu	Sh. Varun Gupta, Before Hon'ble J&K Special Tribunal.	Assistant Registrar Cooperative Societies, Ghordi.
2.	WP(C) No. 578/2023 CM No.1391/2023 Ghulam Mehdi Mir & Others V/S UT of J&K & Ors	Saqib Khaliq	Assistant Registrar Cooperative Societies, Beerwah
3.	OA No. 1402/2025 Manzoor Ahmad Antoo V/S UT of J&K & Ors	Mohammad Muqadas Before Hon'ble CAT, Srinagar.	Assistant Registrar (Hqr) Cooperative Societies. In the O/O Additional Registrar Cooperative Societies, Kashmir

Neysygle *Jm*